

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 176/252/PB/2018

In the matter of:

Rubenius India Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 27.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Manoj K. Garg, Adv. Mr. Siddhartha Patra, Adv. Mr. Achint Gupta, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, Adv. and Ms. Easha Kadian, Adv.

ORDER

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh